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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

R.A.No. 84/95in
D.A.No.219/92.

Dt. of Decision : 8-12-95.

1. CV. Mukundan
2. V. B. Sampath
3. K. Deva Rajula
4. K. Sundara Rao
5. W. P. Pandurangadu
6. N. Rajamani

.. Applicants/Respondents

Vs

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|---|---------------------------|
| 1. The Chairman, Railway Board, New Delhi. | |
| 2. The General Manager, SC Rly, Sec'bad. | |
| 3. The Chief Personnel Officer, SC Rly, Sec'bad. | |
| 4. The Dy. Chief Mech. Engineer, Carriage Repair Shop, SC Rly, Tirupathi. | |
| 5. J. Murali | 24. V. Veenaiah |
| 6. B. Haribabu | 25. K. M. V. Prasad |
| 7. K. Kodandarama Naidu | 26. D. Mallikarjun |
| 8. B. Srinivasulu Naidu | 27. PVSR Prasad |
| 9. S. Meeraiah | 28. P. Ramana Murthy |
| 10. G. Ravi | 29. S. Srinivasulu Reddy |
| 11. M. V. Ramanaiah | 30. G. Kunaiah |
| 12. E. Sudhakar | 31. D. Krishna Murthy |
| 13. P. Venkata Suresh | 32. B. V. Surya Prakash |
| 14. SV Satyanarayanaiah | 33. J. Madana @ Gopal Rao |
| 15. K. Rama Krishna | 34. V. Prakash |
| 16. N. Rajendra Prasada | 35. C. Nagaraju Naidu |
| 17. N. Ashok Kumar | 36. V. Bhasker Rao |
| 18. P. Lakshmana Rao | 37. Sk. Ch. Nagursahab |
| 19. N. G. Venkatesh | 38. M. D. Galibkhan |
| 20. M. Venkata Prasad | 39. N. Muniswamy |
| 21. K. Bala Krishna | 40. V. Chinna Dorai |
| 22. Sk. Fazulla | |
| 23. D. Vijaya Bhasker | |

.. Respondents/Applicants.

Counsel for the Applicants/
Respondents.

: Mr. S. Ramakrishna Rao

Counsel for the Respondents/
Applicants.

: Mr. N. V. Ramana, Addl. CGSC.

Mr. P. Krishna Reddy
(RR-5 to 40)

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

RA No.84/95
in
DA No.219/92.

Dt. of Order: 8-12-95.

(Order passed by Hon'ble Justice Shri V.Neeladri Rao,
Vice-Chairman).

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unofficial respondents*

The applicants in the D.A. filed this Review Application.

2. The only point for consideration in DA 219/92 was in regard to interse seniority between the direct recruits and promotees in the Skilled category (the applicants in the D.A. are promotees *direct recruits).

3. The promotees referred to, had come to Carriage Repair Shop at Tirupathi from various units on the basis of their options in pursuance of the various notifications issued. Due to Administrative exigencies, the seniors among the opt ~~xxxx~~ could not be relieved by the parent units earlier and hence they joined the Carriage Repair Shop, Tirupathi, later to the date on which their juniors joined. The question as to whether how the interse seniority as among those who had come from the various units to the Carriage Repair Shop irrespective of the date on which they joined the Carriage Repair Shop, is on the basis of the various notifications issued but that was not a point for consideration in the D.A.219/92.


4. This Review Application was filed praying for ^{clarification as to how} ~~that~~ the interse seniority among those who had come from the various Units may be fixed, or directions may be given in regard to the determination of the same. As that was not a matter for

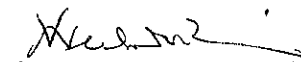
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determination in the Original Application, there is no need to give any direction in regard to the same. Suffice it to observe that the interse seniority had to be fixed in accordance with the notifications.

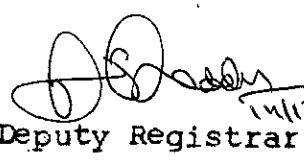
5. We make it clear that in case the applicants are going to be aggrieved in regard to the order that is going to be issued in ~~regard to the~~ implimentation of the Judgement in OA 219/92, it is left to them to file an appropriate proceedings and if such proceedings are going to be filed, it would be considered on merits.

6. The Review Application is ordered accordingly. No costs.//


(R. RANGARAJAN)
Member (A)


(V. NEELADRI RAO)
Vice-Chairman

Dated: 8th December, 1995.

Dictated in the Open Court.  Deputy Registrar (J) CC

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To

1. The Chairman, Railway Board, New Delhi.
2. The General Manager, S.C.Rly, Secunderabad.
3. The Chief Personnel Officer, SC Rly, Secunderabad.
4. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.H.Ramana, ~~Adv.~~ SC for Rlys, CAT.Hyd.
6. One copy to Mr.P.Krishna Raddy, Advocate, CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy. Marked to Dy. CME; C.R. H. P. Transit

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